

of India have welcomed the prospect of talks and are in contact with the Government of Pakistan through diplomatic channels in U.S. matter

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PAPERS LAID ON THE TABLE

PAPERS UNDER ARTICLE 151 OF THE CONSTITUTION

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): Sir, I beg to lay on the Table under clause (1) of article 151 of the Constitution, a copy each of the following papers: —

- (i) Appropriation Accounts of Railways in India for 1965-66 (Parts I and II). [Placed in Library. See No. LT-15-16/67].
- (ii) Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1965-66. [Placed in Library. See No. LT-17/67].
- (iii) Audit Report, Railways, 1967. [Placed in Library. See No. LT-14/67].

PAPERS UNDER SECTION 619A OF THE COMPANIES ACT, 1956

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): Sir, I beg to lay on the Table—

A copy each of the following papers, under sub-section (1) of section 619-A Of the Companies Act, 1956: —

- (i) Sixth Annual Report and Accounts of the Film Finance Corporation Limited, Bombay,

for the year 1969-66, together with the Auditors' Report on the Accounts.

- (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-91/67 for (i) and (ii)].

REPORT OF THE COMMITTEE ON BROADCASTING AND INFORMATION MEDIA ON PRESS INFORMATION AND PUBLICITY

SHRI K. K. SHAH: Sir, I also beg to lay on the Table a copy of the Report of the Committee on Broadcasting and Information Media Press Information and Publicity. [Placed in Library. See No. LT-26/67].

DECISIONS RE. FURTHER RECOMMENDATIONS RELATING TO RADIO AND TELEVISION

SHRI K. K. SHAH: Sir, I also beg to lay on the Table a statement showing decisions taken on further recommendations of the Committee on Broadcasting and Information Media relating to Radio and Television. [Placed in Library. See No. LT-25/67].

LEAVE OF ABSENCE TO SHRI M. J. J. MOIDEEN

MR. CHAIRMAN: I have to inform Members that the following letter dated the 11th March, 1967, has been received from Shri M. J. J. Moideen:

"I may not be able to attend the whole of the ensuing session of the Rajya Sabha which is scheduled to commence on the 18th instant. I request you humbly to kindly arrange to obtain leave of the House for my absence for the entire session. Please excuse me for the trouble."